

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9790-9791/2019

(Arising out of impugned final judgment and order dated 12-09-2019 in A482 No. 37761/2016 12-09-2019 in A482 No. 39280/2016 passed by the High Court of Judicature at Allahabad)

CHHAYA RAI SINGHANI ETC.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 01-08-2022 These petitions were mentioned today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. S.D. Singh, Adv. (mentioned by)
Ms. Bharti Tyagi, AOR
Mrs. Shweta Sinha, Adv.
Mr. Ram Kripal Singh, Adv.
Mr. Siddharth Singh, Adv.

For Respondent(s) Mr. Anuvrat Sharma, AOR
Mr. Kausar Raza Faridi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters in the month of September, 2022.

(SWETA BALODI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)